

INDIANS IN CEYLON

*648. SHRI V. K. DHAGE: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that the Government of Ceylon have recently discontinued the renewal of temporary residence permits and identity certificates of Indians residing in Ceylon; and

(b) if so, what action Government have taken in the matter and with what results?

THE PARLIAMENTARY SECRETARY TO THE PRIME MINISTER (SHRIMATI LAKSHMI MENON): (a) and (b). Yes. The High Commissioner for India, in Colombo, who had asked for a clarification of their policy in the matter, from the Government of Ceylon was informed that this was only a temporary measure pending recommendations of the Cabinet sub-Committee, appointed by the Government of Ceylon, to work out ways of implementing the recent Indo-Ceylon Agreement.

DOCUMENTARY FILMS

*649. DR. SHRIMATI SEETA PARMANAND: Will the Minister for INFORMATION AND BROADCASTING be pleased to state:

(a) the expenditure incurred on the production of documentary films during each of the years 1950 to 1954;

(b) the number of films let out to States;

(c) the number of these films given to—

(i) Schools and other public institutions; and

(ii) Cinema houses;

(d) the amount charged per film from these institutions and cinema houses; and

(e) the amount realised by Government by way of charges from these sources?

THE MINISTER FOR INFORMATION AND BROADCASTING (DR. B. V. KESKAR): (a) Details of expenditure in Films Division are not maintained according to documentaries and newsreels in view of the special technical and administrative services common to both.

(b) and (c). Information is being collected.

(d) and (e). A statement is laid on the Table of the Council. [See Appendix VII, Annexure No. 293.]

IMPORT AND PRODUCTION OF FILMS

*650. DR. SHRIMATI SEETA PARMANAND: Will the Minister for INFORMATION AND BROADCASTING be pleased to state:

(a) the number of films imported into India from the United States of America and the United Kingdom during the years 1951, 1952 and 1953;

(b) the approximate length of these films; and

(c) the number of films produced in the country in Hindi, Urdu, Bengali, Marathi and Tamil during the same period?

THE MINISTER FOR INFORMATION AND BROADCASTING (DR. B. V. KESKAR): (a), (b) and (c). Information regarding the number of films imported or the number of films produced is not available. A statement of the number of films certified for public exhibition by the Central Board of Film Censors is, however, laid on the Table of the Council. [See Appendix VII, Annexure No. 294.]

MANUFACTURE OF SULPHUR

*651. SHRI V. K. DHAGE: Will the Minister for PRODUCTION be pleased to state:

(a) whether Government have any proposal to set up a plant for the manufacture of sulphur in India; and